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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/26/CB/2017
NAME OF THE PETITIONER(S) : D. SUYARAJ
NAME OF THE RESPONDENT(S) : S.M. DETERGENTS PVT LTD & 2 OTHERS
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

- | | | | |
|----|------------------------------------|----------------------------|-------------|
| 1) | M.K. PREETHA.
for KSR & Co. | Counsel for
Petitioners | Mr. Prateek |
| 2) | R. VIDHYASHANKAR
R. ASHOK KUMAR | Counsel for Respondents | Shankar |

ORDER

Counsels representing both the parties are present. Counsel for respondents prayed for time to file sur rejoinder. Time is enlarged at request for filing sur rejoinder and for making submissions. Put up on 20.02.2018.

sd/-
(S VIJAYARAGHAVAN)
Member (Technical)

sd/-
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

bc